

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : OM SHIVA FABCRAFTS PVT LTD V/S ROC

SECTION : 252(3) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. PRABODH KUMAR BAJPAI, ADV.

COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC

COUNSEL FOR IT. DEPT. : SH. GAURAV MAHAJAN, SR. SC.

C APPEAL NO. 146/ALD/2018

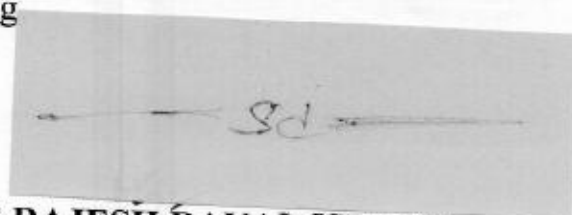
The matter was taken up today through Video Conferencing.

None present for the Appellant.

Heard Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department through video conferenceing.

Perusal of the earlier order of this Court dated 05.12.2019 shows that the time was given to the learned counsel for the Appellant to file Supplementary Affidavit pursuant to the reply of the ROC regarding the existence of the Company at the given address, which has not been filed till date, inspite of time being granted repeatedly and vide order dated 24.02.2021, last opportunity was given to the learned counsel for the Appellant for filing Supplementary Affidavit, but the same has not filed till date.

In view of the above, put up in the week commencing 12th August, 2021 for ex-parte hearing before the Regular Court/Video Conferencing



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 08.07.2021

*Typed by :
Md.Zaid
(Stenographer)*